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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1061/(MAH)/2017
MA No. 14/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

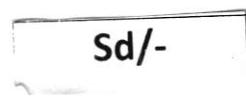
NAME OF THE PARTIES: Union Bank of India
V/s.
Guruashish Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

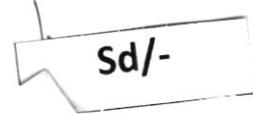
S. No.	NAME	DESIGNATION	SIGNATURE
3	Ms. Khushboo Shah Rajani 11b MDR & Partners	Advocate for Applicant	

ORDER
MA 14/2018 IN CP No.1061/I&BP/NCLT/MB/MAH/2017

MA 14 of 2018 is allowed, vide separate order.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)